IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 450/2016

	IN THE MATTER OF:			Cit : 110. 430/2010
	Dwight Gary Gibbs @ Dev Arata Dasa & Anr.			Petitioner
	٧.			
	Registrar of Companies & Ors.			Respondents
	SECTION: UNDER SEC	TION !	560(6)	
				Order delivered on 05.09.2017
	Coram:			
CHIEF JUSTICE M.M. KUMAR				
	Hon'ble President			
	Deepa Krishan			
	Hon'ble Member (T)			
	For the Petitioner(s)	:	Mr. Sanjay Mishi	ra & Mr. Geetesh Meena, Advocates
	For the ROC Delhi	:	Mr. Manish Raj,	Company Prosecutor

ORDER

Part heard for 13.09.2017

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet

/RD (NR) Delhi